

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/BB/ 2017	-	For hearing	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

*Aparna kulkarni*  
9742008101

*Respondent*

*Ashok*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Again Counsel for Respondent requested time and reported that the Corporate Debtor is willing to get the matter settled with the Petitioner Creditor. Counsel for Petitioner reported till date no payment is made by Corporate Debtor except by saying that, matter is under talks of compromise and that the Corporate Debtor never approached the petitioner. For report of settlement or to proceed with enquiry. Matter is finally list it on 07/12/2018.

*Ashok*  
**Member (T)**

*Ashok*  
**Member (J)**